

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 682/2017 in
O.A. No. 3918/2015

New Delhi, this the 16th day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Prem Nath Manchanda,
Aged 67 years,
S/o Shri Daulat Ram,
Retired VATO (Pay purpose)
from Trade & Taxes Department,
GNCT of Delhi,
R/o H-3/106, Vikaspuri,
New Delhi-18. .. Petitioner

(By Advocate : Shri Yogesh Sharma)

Versus

1. Dr. M. M. Kutty,
Chief Secretary,
Govt. of NCT of Delhi,
New Sectt., I.P. Estate, New Delhi.
2. Sh. H. Rajesh Prasad
Commissioner,
Trade and Taxes Department,
GNCT of Delhi, Vyapar Bhawan,
I.P. Estate, New Delhi. .. Respondents

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents submits that they have complied with the orders of

this Tribunal, however, subject to the result of the Writ Petition filed by them before the Hon'ble High Court of Delhi.

2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /